

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-108/2011(Pt.)/8275/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami,  
Registrar, Gauhati High Court,  
Kohima Bench, Kohima

Dated Guwahati, <sup>sd</sup> 23 September, 2022.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)05/2018/REG/385 dated 21.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.09.2022 along with station leave permission**, has been granted. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench has been allowed to remain in charge the Registry during your absence.

Yours faithfully,

*sd*

**JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-108/2011(Pt.)/8276/A. dtd. --- , 23-09-2022

Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)** *sd*